

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. L-1/215/2017/CERC

Dated : 3.3.2017

To  
The Assistant General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject : Petition No. 206/TT/2016 – Reg.**

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 20.3.2017:-

1. With regard to shifting of Reactors whether the petitioner has claimed any liquidated damages from contractor? if Yes, submit the details.
2. Whether additional RoE was granted for original bay from where the reactor is being shifted.

Yours faithfully,

sd/-  
(Monojit Sehrawat)  
Assistant Chief (Legal)